

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

4. M.A. No.060/00176/2015 IN
M.A. 060/00122/2015 IN
O.A. No.060/00122/2014

(NARINDER SINGH VS. UOI & ORS.)

19.02.2015

Present: Sh. Sandeep Siwatch, proxy for Sh. Rohit Seth,
counsel for the applicant.

1. Learned proxy counsel for the applicant makes a submission
that during the pendency of this O.A. the respondents have
passed an order and the applicant wishes to challenge this
order. To enable this, he seeks permission to withdraw M.A.
No.060/00122/2015 which has been filed for execution of the
order. Permitted accordingly.
2. With this, M.A. No.060/00176/2015 stands disposed of.

(DR. BRAHM A. AGRAWAL)
MEMBER (J)

(UDAY KUMAR VARMA)
MEMBER (A)

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